

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4279**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

SECURITY RELATED EXPENDITURE

4279. SHRI BHARTRUHARI MAHTAB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total funds granted under the Security Related Expenditure (SRE) scheme during each of the last three years and the current year, State-wise;

(b) whether the funds granted/released by the Government to the States under the said scheme have decreased while the Naxalite activities have increased manifold in these States during each of the last three years and the current year, if so, the details thereof, State-wise;

(c) whether the Government has achieved the aims and objectives of the said scheme, if so, the details thereof and if not, the reasons therefor;

(d) whether cases of irregularities in implementation of the said scheme have come to the notice of the Government during the said period;

(e) if so, the details thereof and the reasons therefor along with the total number of such cases received and the action taken by the Government in this regard during the said period, State-wise; and

(f) the remedial measures taken/being taken by the Government to ensure adequate funds to the States affected by the Naxalite activities to enable them to combat against this menace?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The State-wise and year-wise details of funds released under the Security Related Expenditure (SRE) Scheme for Left Wing Extremism (LWE)

affected States, North East (NE), Jammu & Kashmir, Himachal Pradesh and Delhi during the last three year and the current year is at Annexure-I.

The Central Government is implementing Security Related Expenditure (SRE) Scheme for the Left Wing Extremism (LWE) affected States to supplement the efforts of State Governments to effectively deal with the problem of LWE.

The SRE Scheme being a reimbursement scheme in nature, the expenditure is first incurred by the State Governments, which is reimbursed by the Central Government as per the existing scheme guidelines.

The multi-pronged efforts of the Government are showing positive impact and results. The incidents of LWE violence and resultant killings have declined significantly since 2011 due to the combined efforts of the Central and State Governments. The State-wise details of LWE violence since 2011 are given at Annexure-II.

(d) & (e): No complaints received in MHA regarding irregularities. However, to ensure that leakages do not occur, expenditure are audited regularly.

(f): The Central Government has been pursuing a multi pronged strategy to tackle LWE insurgency, centered around security related measures and development related interventions. While on security front, the Central

Government assists the LWE affected State Governments, by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment & arms, sharing of intelligence etc; on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas.

Security Related Expenditure (SRE) scheme – Funds release details.

(Figures in ₹ Lakh)

LWE affected States

Sl. No.	State	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	1798.02	1202.21	1254.50	1305.99
2	Bihar	1710.89	1898.79	1799.40	1386.81
3	Chhattisgarh	4214.41	4179.51	7310.92	4995.51
4	Jharkhand	4778.74	4801.23	5933.16	6195.95
5	Madhya Pradesh	55.75	140.07	150.82	0.00
6	Maharashtra	738.51	1758.21	1885.97	2180.25
7	Odisha	4813.30	4624.69	5035.27	1656.10
8	Telangana	-	509.56	743.04	960.73
9	Uttar Pradesh	533.28	316.02	395.91	495.90
10	West Bengal	2065.10	1277.71	1356.01	1822.76
	Total	20708.00	20708.00	25865.00	21000.00

NE States

Sl. No.	State	2013-14	2014-15	2015-16	2016-17
1	Assam	15918.00	10669.00	14007.00	12670.00
2	Nagaland	4250.00	5788.00	6761.00	4855.00
3	Manipur	2501.00	3776.00	4578.00	2313.00
4	Tripura	4218.00	2723.00	1298.00	1353.00
5	Meghalaya	1660.00	1261.00	1263.00	578.00
6	Arunachal Pradesh	453.00	1883.00	93.00	795.00
	Total	29000.00	26100.00	28000.00	22564.00

J &K and Himachal Pradesh and Delhi

Sl. No.	State	2013-14	2014-15	2015-16	2016-17
1	J &K	43866.00	44794.00	57228.00	148187.00
2	Himachal Pradesh	319.00	205.00	305.00	380.00
3	Delhi	-	-	1466.00	1057.00
	Total	44185.00	44999.00	58999.00	149624.00

State-wise extent of LWE violence during 2011-2017

State	2011		2012		2013		2014		2015		2016		2017 (upto 28.02.2017)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	54	9	67	13	28	7	18	4	35	8	17	6	11	3
Bihar	316	63	166	44	177	69	163	32	110	17	129	28	22	3
Chhattisgarh	465	204	370	109	355	111	328	112	466	101	395	107	75	17
Jharkhand	517	182	480	163	387	152	384	103	310	56	323	85	48	11
M.P.	8	0	11	0	1	0	3	0	0	0	12	2	1	0
Maharashtra	109	54	134	41	71	19	70	28	55	18	73	23	11	3
Odisha	192	53	171	45	101	35	103	26	92	28	86	27	12	9
Telangana	NA	NA	NA	NA	8	4	14	5	11	2	7	0	0	0
Uttar Pradesh	1	0	2	0	0	0	0	0	0	0	0	0	0	0
West Bengal	92	45	6	0	1	0	0	0	0	0	0	0	0	0
Others	6	1	8	0	7	0	8	0	10	0	5	0	0	0
TOTAL	1760	611	1415	415	1136	397	1091	310	1089	230	1047	278	180	46
